



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 05.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2488/2007 Smt. Kanta Vs. Ramniwas	Vishwajeet Mantiri	Sanjay Mehla
2	Sh. G.K. Garg, Sr. Advocate	S.B. Civil Transfer Application No. 161/2016 Surbhi Bansal Vs. Kapil Garg	Dharmendra Agarwal	Amitabh Vijay Wargia
3	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Misc. Petition No. S786/2018 Hari Om Vs. State	Sanjay Sharma	D.G. Chaturvedi
4	Sh. G.K. Garg, Sr. Advocate	S.B. Cr. Revision No. S14/2016 Naveen Kumar Vs. Smt. Kusum Singh	Rajneesh Gupta	Abhishek Gotecha
5	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil Transfer Application No. 128/2017 & 134/2017 Smt. Kumkum Vs. Raghvendra Singh	Anil Yadav	Lokesh Parihar
6	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Cr. Revision Petition No. 102S/2017 Rajendra Gupta & Ors. Vs. Smt. Manju Gupta & Ors.	Gopal Singh Bareth	Sandeep Saxena
7	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Cr. Revision No. 1300/2017 & 1470/2017 Dr. Manish Kumar Vs. Smt. Ajesh Kumari	Harendra Singh	R.R. Gurjar, PP
8	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil Transfer Application No. 67/2017 Smt. Seema Vs. Narendra Kumar Prajapat	Eliyas Ali	R.R. Goyal
9	Sh. Ravi Bhojak Advocate	S.B. Cr. Revision No. 49/2016 Satyaveer Singh Vs. Smt. Geeta Devi	Mukesh Saini	
10	Sh. Ravi Bhojak Advocate	S.B. Civil Arbitration Application No. 64/2016 Murari Lal Kherari Vs. Sanjay Gupta	Saransh Saini	Amit Gupta
11	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Misc. Petition No. 199S/2014 & 1889/2014 Virendra Kumar Bapna Vs. State	Laxman Madnani	Sudesh Saini, PP
12	Smt. Alka Bhatnagar, Advocate	S.B. Civil First Appeal No. S94/200S Mangal Sehgal Vs. Kailash Chand Jain	Manish Sharma	G.P. Sharma
13	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 111S/2017 Pramod Kumar Vs. Rinku	Mukesh Saini	
14	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 1810/2017 Smt. Sunita Khandelwal Vs. Mukut Bihari Gupta @ Sandeep	B.R. Vashisth	
15	Sh. Suneet Awashti Advocate	S.B. Civil Transfer Application No. 5/2017 Rekha Vs. Chainaram Alias Chainsukh	Yunus Khan	Pushpendra Pandey
16	Sh. Suneet Awashti Advocate	S.B. Cr. Revision No. 1886/2017 Abdul Wazid Vs. Anjum Naj	R.D.S. Naruka	
17	Sh. Sudesh Bansal, Advocate	S.B. Cr. Revision Petition No. 1687/2017 Shailendra Sharma Vs. Smt. Anukriti Sharma	Sh. Rajat Ranjan	Sh. A.D. Khan, PP
18	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 1140/2016 Jagdish Mehra Vs. State	Vijay Yadav	
19	Sh. Rajkumar Yadav, Advocae	S.B. Cr. Revision No. 232/2017 Smt. Keshanta Meena @ Kanishka Vs. State	Dinesh Pathak	R.R. Gurjar, PP

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20	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 2151/2016, 2152/2016 & 2153/2016 & 2155/2016 M/s Laxmi Motors Chhabra Vs. Ram Niwas	Annu Sharma	Vijay Yadav
21	Sh. Manoj Sharma, Advocate	S.B. Civil Transfer Application No. 7412017 Smt. Suman Vs. Bhupendra	Atish Jain	Kamlesh Kumar Sahu
22	Sh. S.P. Mathur, Advocate	SB Cr. Revision No. 1138/2017 Mahaveer Prasad Sharma Vs. Mamta	RDS. Naruka	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction **and/or** declaration, partition, specific **performance**, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) **Rajasthan** High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur
a.s.w.



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Cause List Date 06.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Criminal Writ No. 230/2017 Badri Narayan Vs. Suman Jangid	Satyavrat & Pranav	Shashishekhar Gaur
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision No. 814/2016 Gori Shankar Vs. Smt. Nitu	Kuldeep Aswal	
3	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 543/2011 Smt. Urmila Goyal Vs. Dr. Vinay Suren	L.L. Gupta	Harsh Sharma
4	Sh. Ajeet Bhandari, Advocate	S.B. Civil Misc. Appeal No. 211/2006 Jagdish Chandra Bhardwaj Vs. Mool Chand Bhardwaj	Noor Ahmed	J.P. Goyal
5	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Civil Transfer Application No. 143/2017 Smt. Khushbu Tiwari Vs. Hemant Tiwari	Rajesh Jain	Shailendra Balwada
6	Sh. Mohd.Hanif, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6547/2017 Shubham Patni Vs. State	Veyankatesh Garg	Aladeen Khan, PP
7	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Cr. Writ Petition No. 204/2017 Sahajad Vs. Sahanaz	Mohd. Anees	Sajid Ali
8	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 553/2009 Pradhuman Kumar Vs. Deen Dayal	Daulat Sharma	Anubhav Jain
9	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2453/2017 Dhananjay Sharma Vs. Manish Sharma	J.P. Goyal	Deepak Sharma
10	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 1256/2016 Chandrashekhar Sharma	Ripu Daman Singh Naruka	Imran Khan
11	Smt. Sumati Bishnoi, Advocate	S.B. Civil Transfer Application No. 111/2017 Smt. Mamta Verma Vs. Rakesh Verma	Imran Khan	Tarun Jain
12	Ms. Archana Mantri, Advocate	S.B. Civil Transfer Application No.08/2018 Anamika Rungta Vs. Rasbihari Rungta	Neelam Sharma	Daulat Sharma
13	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 1311/2015 Salimuddin Vs. Smt. Sahida Begum	M. Aslam	S. Zakawat Ali
14	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Revision No. Petition No. 1745/2017 Amit Singh @ Amit Naydu Vs. Smt. Anjali Rawat	Gajendra S. Rathore	A.D. Khan, PP
15	Sh. Sudesh Bansal, Advocate	S.B. Cr. Revision No. 1230/2017 Ravi Verma @ Banti Vs. Pooja	M.C. Meena	Sudarshan Laddha
16	Sh. Sudesh Bansal , Advocate	S.B. Cr. Revision No. 1590/2017 Smt. Layshree@Leena Vs. State	Vishnu Bohra	Amir Aziz
17	Sh. Manish Kumawat Advocate	S.B. Cr. Misc. Petition No. 2001/2017 Purshottam Soni Vs. Smt. Omeshwari	Amit Kumar Soni	Mahesh Gautam
18	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
19	Ms. Anupama Chaturvedi, Advocate	D.B. Civil Misc. Appeal No. 4765/2017 & 4809/2017 Smt. Jyoti Gupta Vs. Pankaj Gupta	Bipin Gupta	Vipin Jain
20	Sh. Vikas Jain	S.B. Cr. Revision No. 1721/2017	Jitendra Mishra	V.S. Godara, PP

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	Advocate			
		Puneet Bhandari Vs. State		
21	Sh. Vikas Jain Advocate	SB. Cr. Revision Petition No. 178512017 Pukhraj Kumar Vs. Smt. Kavita	Sandeep Mathur	Rishiraj Singh, PP
22	Sh. Shashibhusan Gupta, Advocate	SB. Cr. Revision No. 1871/2016 Mahendra Kumar Vs. Smt. Nikita	Nishant Kumar	Shailendar Balwada
23	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision No. 1176/2016 Ashok Kumar Vs. Sunita	Ajay Singh Tanwar	Akhilesh Pareek
24	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 5312018 Ratan Kanojiya Vs. Smt. Madhu	G.K. Sharma	
25	Sh. Hari Kishan Sharma, Advocate	SB. Cr. Revision No. 71112016 Jalaj Vadav Vs. Smt. Rajni Bala	J.S. Chauhan	Sameer Sharma
26	Sh. Ajay Kumar Bajpai, Advocate	SB. Civil Misc. Appeal No. 1507/2014 M/s Alokik Builders Combine Vs. Umed Singh	Devidutt Sharma	Sudesh Bansal
27	Sh. Ashwani Chobisa, Advocate	SB. Cr. Revision No. 110/2017 Anil Bagri Vs. State	Arvind Chawla	Ashvin Garg
28	Sh. Swaraj Sharma, Advocate	SB. Cr. Misc. Petition No. 663712017 Raghavendra Raj Soyral Vs. State	RB. Mathur	V.S. Godara, PP

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